

(a) whether under Core Area Development Plan, some funds had been sanctioned for the development of Srinagar and Jammu Cities ; and

(b) if so, the details of the amount sanctioned for the development of both the cities separately ?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) Funds have been sanctioned only for the Srinagar Core Area Development Project:

(b) Out of the total estimated cost of Rs. 55.70 crores, Rs 28/- crores are to be made available during 1989-90, of which Rs. 5/- crores would be from the approved plan of the State through adjustments and Rs. 23/- crores by way of additional Central assistance. The balance of Rs. 27.70 crores would be built into the State's plan 1990-91. The following works are sanctioned in the Srinagar Core area.-

	(Rs. in crores)
(i) Roads and Circular System	20.00
(ii) Basic Services in the Core Area.	23.00
(iii) Community Facilities	5.00
(iv) Public safety system	4.10
(v) Public Distribution System	0.30
(vi) Improvement around shrines and tourist spots.	0.30
(vii) Re-location of shops and houses dislocated.	3.00
<b>Total</b>	<b>55.70</b>

### **Metro Railway in Delhi**

137. **PROF. VIJAY KUMAR MALHOTRA:** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the progress made so far in regard to the proposed Metro Railway in Delhi;

(b) when the construction work of the Metro Railway is likely to start and the target fixed for its completion; and

(c) the total cost of the project?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) M/s. Rail India Technical & Economic Services Ltd. (RITES) have been entrusted by the Delhi Administration with the task of preparing a detailed Feasibility Report for a Meet Transit System for Delhi. The Report is due by May 1990.

(b) and (c). In view (a) above does not arise.

### **Proposal to Increase Allocation for Health Schemes During Eighth Plan**

138. **SHRI R. JEEVARATHINAM:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to increase allocation for health schemes and maternity services for rural areas during the Eighth Plan; and

(b) if so, the details thereof?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY):** (a) and (b). The 8th Five Year Plan is still in the process of formulation and no firm and final decision has yet been taken regarding the allocations for various schemes/sectors during the 8th Five Year